

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:1779 -JK (LD) of 2024
DATED:- 15 - 02 - 2024

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:- LAW-OIC/13/2023

Dated:- 15- 02 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
15-02-24

Annexure to the Government Order No.1779-JK(LD) of 2024 dated 15.02.2024

S.No.	Filing Year	Case Type	Title of the case	OIC	Designation
1.	2024	WP (C) 182/2024	Abdul Ahad Wani v. UT of J&K & Ors	Mr. Aijaz Malik,	STO "H" Srinagar
2.	2023	WP (C) 3028/2023	Mohd. Nasir Malik V. UT of J&K & Ors	Mr. Satya Bhushan	STO Circle Ramban
3.	2023	WP (C) 3217/2023	VKC Nuts (P) Ltd. V. UT of J&K & Ors	Mr. Abdul Rehman,	STO Enforcement Kathua HQ Lakanpur
4.	2023	WP (C) 3424/2023	Lucky Mobile & Electric Store v. UT of J&K & Ors	Mr. Salem Akbar	STO Circle "N" Srinagar
5.	2023	WP (C) 963/2023	Haji Khazir Mohammad Dar & ors vs. UT of J&K &ors	Mr. Khalid Cheshti,	STO Circle R Srinagar
6.	2023	WP © 2543/2023	Fayaz Ahmed Bhat vs. UOI & ors	Mr. Aijaz Ahmad Wani	STO Circle O Srinagar
7.	2023	WP(C.) 2628/2023	Noor Mohammad Bhat & Sons vs. State Taxes Department	Mr. Abdul Rouf,	STO Circle "K" Srinagar

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Nayyaz